

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17.11.2020 at 10.30 A.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/368/2020
NAME OF THE PETITIONER(S) : CORPORATION BANK
NAME OF THE RESPONDENT(S) : ARJUN PLY AND VENEERS PVT LTD
UNDER SECTION : 7 OF IBC 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

There is no representation by both the parties. List this matter on **23.12.2020** for appearance of the parties.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)